

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.09.2020 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 739 of 2020	Avasarala Venkateshwra Rao Vs. Servomax India Pvt. Ltd. & Ors.	Rajesh Bohra	
2.	Comp. App. (AT) (Ins) No. 741 of 2020	Maharashtra Seamless Ltd. Vs. S. Hari Prasad & Ors.	Ajay Bhargava	
3.	Comp. App. (AT) (Ins) No. 742 of 2020	Trafigura india Pvt Ltd. Vs. TDT Copper Ltd.	Dheeraj Nair	
4.	Comp. App. (AT) (Ins) No. 743 of 2020	Arvind Garg Liquidator of Carnation Auto India Pvt. Ltd. Vs. Jagdish Khattar & Ors.	Arvind Garg	
5.	Comp. App. (AT) No. 52 of 2020	Sawai Singhai Yash Jain & Anr. Vs. Maharashtra Scooters & Ltd.	Ritesh R. Mahajan	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 417 of 2020	Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors.	Kumar Anurag Singh	Dinkar Singh
		With		
7.	Comp. App. (AT) (Ins) No. 641 of 2020	Pramod Kumar Hendre Vs. Print House India Pvt. Ltd. & Ors.	Bhanu Gupta	Rahul Gupta-R1 Drupad Vaghani-R2 Kumar Anurag Singh-R3
		With		
8.	Comp. App. (AT) (Ins) No. 665 of 2020	Sunil Avdhut Devdharkar Vs. Print House India Pvt. Ltd. & Ors.	Akshay M. Gosavi	Kush Chaturvedi Rohan Sonawane-R1 Arpan Behl-R2 Kush Chaturvedi-R3

9.	Comp. App. (AT) (Ins) No. 439 of 2020	Raunaq EPC International Ltd. Vs. Hiranmaye Energy Ltd. Formerly known as India Power Corporation (Haldia) Ltd.	Praveen K. Mittal	Rajarshi Banerjee
10.	Comp. App. (AT) (Ins) No. 471 of 2020	Pondicherry Extraction Industries Ltd. Vs. Bank of Baroda With	A S Satish Kumar	Madhusmita Bora
11.	Comp. App. (AT) (Ins) No. 472 of 2020	JKS The Banyaan Pvt. Ltd. Vs. Bank of Baroda	A S Satish Kumar	Madhusmita Bora
12.	Comp. App. (AT) (Ins) No. 510 of 2020	Elektronik Lab India Pvt. Ltd. Vs. Pinnacle (Air) Pvt. Ltd.	Jaikriti S. Jadeja	
13.	Comp. App. (AT) (Ins) No. 540 of 2020	Amsons Communication Pvt. Ltd. Vs. ATS Estates Pvt. Ltd.	Mohit Yadav	
14.	Comp. App. (AT) (Ins) No. 543 of 2020	Metro Cash & Carry India Pvt. Ltd. Vs. NWCC Supply Chain Solutions Pvt. Ltd. With	Aditya Bhat	Gagan Chhabra
15.	Comp. App. (AT) (Ins) No. 545 of 2020	Metro Cash & Carry Pvt. Ltd. Vs. North West Carrying Company LLP	Aditya Bhat	Ruhi Chhabra

12:30 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

16.	Comp. App. (AT) (Ins) No. 518 of 2020 Part Heard	Kalinga Allied Industries India Pvt. Ltd. Vs. Hindustan Coils Ltd. & Ors.	Rakesh Wadhwan	Shally Khanna-R1 Dinesh Sood-RP
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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar